

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 888/GT/2025

Subject : Petition for truing up of the tariff for NLCIL Thermal Power Station-II Expansion (500 MW) for the period from 1.4.2019 to 31.3.2024.

Petition No. 893/GT/2025

Subject : Petition for determination of tariff for NLCIL Thermal Power Station-II Expansion (500 MW) for the period from 1.4.2024 to 31.3.2029.

Petitioner : NLCIL

Respondent(s) : TPDCL and 11 Others

Date of hearing : **29.9.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Anusha Nagarajan, Advocate, TNPDC
Shri Rahul Ranjan, Advocate, TNPDC
Shri Pradyumna Pattnaik, NLCIL
Shri Duthala Tulasi Kumar, NLCIL
Shri Divya Prakash, NLCIL
Shri Vishal Kumar, NLCIL
Ms. Preethi C C, NLCIL

Record of Proceedings

The matters was called out for hearing in virtual mode.

2. During the hearing, the learned counsel for the Petitioner submitted that the pleadings stand completed and requested that the matters be reserved for orders. The learned counsel for the Respondents sought time to file their respective replies.
3. The Commission, after hearing the parties, directed the Respondents to file their respective replies on or before **26.10.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, on or before **6.11.2026**.
4. Subject to the above, the Petitions were reserved for orders.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**

